

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 6150/2016

M/S MALAYAGIRI SANDAL WOOD OIL DISTILLERY THROUGH ITS PARTNER
Petitioner(s)

VERSUS

STATE OF U.P. AND ORS. Respondent(s)

(With appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 16/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms. Bharti Tyagi, Adv.

For Respondent(s)

Mr. B. Krishna Prasad, Adv.
Mr. dhirendra Singh Parmar, Adv.
Mr. Mushtaq Ahmad, Adv.
Mr. Santosh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as a last chance, is granted to respondent
no. 2 for filing counter affidavit.

Respondent nos. 1, 3, 4, 6 and 7 have been served but no one
has entered appearance on their behalf.

In respect of respondent no. 8, Registry to enquire
from
Postal Department.

List again on 28.09.2016.

Signature Not Verified

(M V RAMESH)

Registrar

Digitally signed by
JYOTI GUPTA
Date: 2016.08.16
17:05:57 IST
Reason:

JG